

PUNJAB VIDHAN SABHA

BULLETIN NO. 3

Tuesday, the 22nd March, 2022

(From 10:00 A.M. to 11:21 A.M.)

1. Obituary References:-

1. General Sunith Francis Rodrigues, Ex-Governor of Punjab;
2. Shri Ramesh Dutt Sharma, Ex-Minister of State;
3. Sant Ajit Singh, Ex-M.L.A;
4. Sardar Harbans Singh, Ex-M.L.A and Freedom Fighter;
5. Shri Prem Ballabh, Freedom Fighter;
6. Shri Arjan Singh, Freedom Fighter;
7. Shri Mohan Singh, Freedom Fighter;
8. Shri Gopal Singh, Freedom Fighter;
9. Shrimati Melo Devi, Freedom Fighter;
10. Shri Dharam Singh, Freedom Fighter;
11. Shri Jarnail Singh, Freedom Fighter;
12. Shri Sukhdev Singh, Freedom Fighter; and
13. Shri Praveen Kumar, Athlete and Actor.

The Hon'ble Speaker paid rich tributes to the aforesaid great personalities and apart from these personalities the Hon'ble Speaker paid homage to Rana Mahinderjit Singh, brother of Rana Gurjeet Singh, M.L.A.. Besides these, on being asked by Dr. Sukhwinder Kumar Sukhi, M.L.A. to include General Bipin Rawat, Chief of Defence Staff, Indian Armed Forces and 12 other individuals including L.S. Lidhar, Village Lidhar Kalan (Banga) and Shri Dharminder Kumar Kisana of Shaheed Bhagat Singh Nagar, who laid down his life at the Assam Bangla border, in today's list of condolence resolutions, the Hon'ble Speaker included them as well in the list of obituary references.

The Hon'ble Speaker informed the House that condolence messages would be sent to the bereaved families.

The House stood in silence for two minutes as a mark of respect in the memory of the departed souls.

2. Adjournment of the House for a short-while

After paying tributes, the House was adjourned as a mark of respect by the Hon'ble Speaker till 10.40 A.M.

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30/3/22
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Chandigarh

3. **Announcement by the Hon'ble Speaker**

(i) **Regarding Panel of Chairmen**

The Hon'ble Speaker made an announcement under Rule 13(1) of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly) regarding nomination of the following Hon'ble Members to serve on the Panel of Chairmen:-

- a) Sardar Manjit Singh Bilaspur,
- b) Sardar Jai Krishan Singh,
- c) Sardar Pargat Singh Powar,
- d) Sardar Manpreet Singh Ayali.

(ii) **Regarding Governor's Address**

In pursuance of Rule 18 of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly), the Hon'ble Speaker informed the House that the Governor has been pleased to address the Punjab Vidhan Sabha on 21st March, 2022 at 2.00 P.M. under Article 176(1) of the Constitution. The Hon'ble Speaker laid a copy of the address on the Table of the House.

4. **Announcement by Secretary**

The Secretary laid on the Table of the House a statement showing the details of the bills which were passed by the 15th Vidhan Sabha during its 16th (Special) session, which have since been assented to by the Governor.

5. **Papers laid on the Table**

The Chief Minister laid papers on the table of the House, as mentioned at Serial No. 1 to 7 shown under Item No. III in today's List of Business.

6. **Motion under Rule 16**

The following motion moved by the Chief Minister was put to the vote of the House and carried unanimously:

"That the Vidhan Sabha (Assembly) at its rising this day shall stand adjourned sine-die."

7. **Motion regarding Constitution of the Elected Committees for the year 2022-23**

The following motion moved by the Chief Minister was carried unanimously:

"Whereas the elections to the-

i. Committee on Public Accounts;

ii. Committee on Estimates;

iii. Committee on Public Undertakings; and

iv. Committee on Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes for the year 2022-23, are to be held before the 31st March, 2022; and

WHEREAS the time left at the disposal of the House is extremely short and it is not possible to conduct in the normal course, the election to these Committees;

Now, therefore, this House authorizes the Speaker, Punjab Vidhan Sabha to nominate the Members of the aforesaid Committees for the aforesaid year, keeping in view the proportionate strength of various Parties/Groups in the House;

This House further resolves that for the above purpose, the rules of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly) relating to the elections to the said Committees for the year 2022-23 which are inconsistent with or contrary to the above resolution shall stand suspended."

8. **With regard to holding Motion of Thanks and Discussion on Governor's Address in the next session**

As per the consent of the House, it was decided to hold motion of thanks and discussion on the Hon'ble Governor's address in the next session.

9. **Official Resolution**

The following motion moved by the Chief Minister was unanimously carried as amended:

Sardar Bhagat Singh laid down his life by kissing the gallow ropes for the freedom of the country and his martyrdom set such a spark amongst the people of India that the Britishers were forced to set free the Country. Every youth and inhabitant of the Punjab considers Shaheed Bhagat Singh as his role model. It is our duty to do something for him.

Apart from this, after the independence of the country when the constitution of our Country was being written, Dr.B.R.Ambedkar (Baba Sahib Ambedkar) had made a great contribution in writing the constitution. That is why he is also called the architect of the constitution. Such a great personality should always be remembered and we should take guidance from his life.

Hence, this House strongly recommends to the State Government that an appropriate action be taken to install the statues of Shaheed Bhagat Singh Ji, Dr.Ambedkar Ji and Maharaja Ranjit Singh Ji in the Punjab Vidhan Sabha so that the representatives of the people can take guidance from them and can serve the Country with selfless spirit.

Thereafter, the following Members took part in the discussion on the resolution and spoke for the time as mentioned against their names:

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| 1. Sardar Harpal Singh Cheema, Finance Minister | 01 minute |
| 2. Sardar Partap Singh Bajwa, Indian National Congress | 01 minute |
| 3. Shri Amrinder Singh Raja Warring, Indian National Congress | 01 minute |

VI. The Punjab Appropriation (Vote-on-Account) Bill, 2022

The Finance Minister introduced The Punjab Appropriation (Vote-on-Account) Bill, 2022 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried unanimously.

During clause-wise consideration of the Bill, clauses 2 to 4, collectively, schedule, clause 1 and the title were put to the vote of the House and carried unanimously.

The motion moved by the Finance Minister "that The Punjab Appropriation (Vote-on-Account) Bill, 2022 be passed" was put to the vote of the House and carried unanimously.

11. Announcement by the Chief Minister regarding holiday of Martyrdom day of Shaheed-e-Azam Sardar Bhagat Singh

The Chief Minister announced a holiday in the whole State (Punjab) on 23rd March, 2022 with regard to the Martyrdom day of Shaheed-e-Azam Sardar Bhagat Singh.

The House then adjourned sine-die.

CHANDIGARH :
THE 22nd MARCH, 2022

SURINDER PAL,
SECRETARY.

3.3.22
Surinder Pal
Punjab Vidhan Sabha,
Chandigarh.